

will be rendered jobless. All the dhabas, tea stall etc will wind up. (Interruptions)

**Shri Pawan Kumar Bansal** This is not true

**Shri Ram Vilas Paswan** : If it is not true let the Government say so. Shri Jakhari is sitting here. Why do you say that this is not true. (Interruptions)

We are the nation where 56 dishes used to be prepared and today we have reached a situation where a foreign company is being invited for preparing a chicken dish. The chicken preparations made here in India are most delicious and nowhere in the entire world such delicious preparation is available. In foreign countries, people have great liking for our recipes. I do not know what Kentucky chicken you are importing at the cost of your dhabas create pollution problem, environmental problems. (Interruptions)

**Shri Saifuddin Choudhury** (Katwa) Sir we want a reply on health aspect

**Shri Ram Vilas Paswan** : Sir I will request you and also the House that this is not an ordinary thing. We want a report on this. On what terms and conditions Pepsi Food Limited was allowed entry in this country? There is a lot of difference in the terms and conditions of which we have some information and the way they are functioning there. Therefore I demand that Government should not allow them to open such restaurants here. They are playing with our life from every angle whether it is the health point of view, employment point of view, or pollution angle and so on. You have played with the Nation, you have played with the economy, with the coming generation, with the youth. The people of this country will never tolerate these things.

I want to urge upon the Government to place before the House a full report on this issue.

**Shri Kesri Lal** : Sir, there is a long standing demand for setting up a Krishi Vigyan Kendra in Kanpur Dehat. Government has also given an assurance for this, but no action has been taken in this direction so far whereas these Kendras have been set up at several smaller places. Kanpur Dehat is a new district and an agriculture farm is located at Deeg. Land is also available there for setting up Krishi Vigyan Kendra. You must make available to farmers agriculture techniques and other facilities in conformity with their expectations.

I will request the Government to open a Krishi Vigyan Kendra at Deeg in the Kanpur Dehat to meet the long standing demand of local farmers and to ensure improved cultivation. The Kanpur Dehat district is a new district of U.P. and has borders with Bundelkhand. I again request the Government to open a Krishi Vigyan Kendra there.

[English]

**Mr. Deputy Speaker** : Mr. Devendra Prasad Yadav. If

you cut it short, Shastri ji will also get a chance.

[Translation]

**Shri Devendra Prasad Yadav** (Jhansi) Sir the Public Distribution System is proving a complete failure both in rural as well as in urban areas. The rural areas get much less quantity of ration than it is supplied to urban areas. 40 to 50 percent of our population is living below poverty line. Some special mechanism should be introduced for them on national level. They should be supplied rice at Rs. 2.00 per kg or at the minimum price. This is necessary because their purchasing power is continuously declining. A situation has arisen where rickshaw-pullers, cart-pullers, agricultural labourers and the other working classes are not able to live their average longevity of life. This is a national issue. The Fair Price Shops are not proving to be helpful to the poor. It is the prime duty of a welfare state to protect the human being from dying of starvation. The most backward states are U.P. and Bihar and as long as starvation continues in such States the turmoil will continue on earth.

13.00 hrs.

## PAPER LAID ON THE TABLE

[English]

### ANNUAL REPORT AND REVIEW ON THE WORKING OF CENTRAL ZOO AUTHORITY, NEW DELHI FOR 1993-94 AND THE STATEMENT SHOWING THE REASONS FOR DELAY IN LAYING THESE PAPERS.

**The Minister of State in the Ministry of Agriculture (Shri Arvind Netam)** . On behalf of Shri Kamal Nath I beg to lay on the Table

- (1) (i) A cope of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi for the year 1993-94, alongwith Audited Accounts
- (ii) A cope of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library See No. LT 7779/95]

**REPORT OF COMPTROLLER AND AUDITOR  
GENERAL OF INDIA (GOVERNMENT OF  
JAMMU & KASHMIR) FOR THE YEAR  
ENDING MARCH, 1994 AND FINANCE  
ACCOUNTS AND APPROPRIATION  
ACCOUNTS OF THE GOVERNMENT  
OF JAMMU AND KASHMIR  
FOR 1993-94**

**The Minister of State in the Ministry of Finance (Shri  
M.V. Chandrashekara Murthy) :** I beg to lay on the Table

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India (Government of Jammu and Kashmir) for the year ended the 31st March, 1994 under article 151(2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 18th July, 1990 issued by the President in relation to the state of Jammu and Kashmir.

*[Placed in Library See No. LT- 7780/95]*

- (2) A copy each of the following papers (Hindi and English versions) under clause (c) (iv) of the proclamation dated the 18th July, 1990 issued by the President in relation to the State of Jammu & Kashmir
  - (i) Finance Accounts of the Government of Jammu and Kashmir for the year 1993-94.
  - (ii) Appropriation Accounts of the Government of Jammu and Kashmir for the year 1993-94.

*[Placed in Library, See No. LT. 7782/95]*

**ANNUAL REPORT ANNUAL ACCOUNTS AND REVIEW  
ON THE WORKING OF NATIONAL INSTITUTE OF  
AGRICULTURAL EXTENSION MANAGEMENT  
HYDERABAD FOR 1993-94 AND STATEMENT  
FOR DELAY IN LAYING THESE PAPERS.**

**The Minister of State in the Ministry of Agriculture  
(Shri Arvind Netam) :** On behalf of Shri S. Krishna Kumar  
I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agriculture Extension Management, Hyderabad for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1993-94, together with Audit Report thereon.
- (iii) A copy of the review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above.

*[Placed in Library See. No. LT 7783/95]*

**REVIEW ON THE WORKING OF AND ANNUAL  
REPORT OF RAJASTHAN STATE DAIRY  
DEVELOPMENT CORPORATION LIMITED,  
JAIPUR FOR 1992-93 AND STATEMENT  
FOR DELAY IN LAYING  
THESE PAPERS.**

**The Minister of State in the Minister of Agriculture  
(Shri Arvind Netam) :** I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956
  - (i) Statement regarding Review by the Government of the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1992-93
  - (ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

*[Placed in Library See No. LT 7784/95]*

**ANNUAL REPORT AND REVIEW ON THE WORKING  
OF CENTRAL SOCIAL WELFARE BOARD,  
NEW DELHI FOR 1993-94, AND  
STATEMENT SHOWING REASONS  
FOR DELAY IN LAYING  
THESE PAPERS.**

**The Deputy Minister in the Ministry of Human  
Resource Development (Department of Education and  
Department of Culture) (Kumari Selja) :** On behalf of  
Shrimati Basava Rajeshwari I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above

*[Placed in Library. See No. LT. 7785/95]*

**ANNUAL REPORT AND REVIEW ON THE WORKING OF TECHNICAL TEACHERS TRAINING INSTITUTE, CHANDIGARH FOR 1993-94 AND STATEMENT SHOWING REASONS FOR DELAY IN LAYING THESE PAPERS ETC.**

The Deputy Minister in the Ministry of Human Resource Development (Department of Education and Department of Culture) (Kumari Selja) : I bag to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers Training Institute, Chandigarh, for the year 1993-94 alongwith Audited Accounts

(ii) A copy of the Review ( Hindi and English versions) by the Government of the Working of the Technical Teachers' Training Institute Chandigarh for the year 1993-94

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

*[Placed in Library See No LT 7786/95]*

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi for the year 1993-94 together with Accounts

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Rashtriya Sanskrit Sansthan New Delhi, for the year 1993-94

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

*[Placed in Library See No LT 7787/95]*

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Open School, New Delhi, for the year 1993-94

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Open School, New Delhi, for the year 1993-94

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above

*[Placed in Library See No ST 7788/95]*

(7) A copy of the following Notifications (Hindi and English versions) under section 24 of the All India Council for Technical Education Act, 1997

(i) The All India Council for Technical Education (Grant of approval for starting new technical

institutions, introduction of courses or programmes and approval of in take capacity of seats for the courses or programmes) Regulations, 1994 published in Notification No F-304-4/CCF/REG/94 in Gazette of India dated the 23rd November 1994

(ii) The All India Council for Technical Education (Constitution and Functions of Regional Committees) Regulations, 1995 published in Notification No G S R 63 in Gazette of India dated the 4th February, 1995

(iii) The All India Council for Technical Education (Constitution and Functions of Board of Studies) Regulations, 1994 published in Notification No G S R 81 in Gazette of India dated the 18th February 1995

*[Placed in Library See No LT 7789/95]*

(8) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Hill University Shillong for the year 1993-94

(ii) A copy of the Review ( Hindi and English versions) by the Government of the working of the North-Eastern Hill University Shillong for the year 1993-94

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above

*[Placed in Library See No LT 7790/95]*

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia New Delhi, for the year 1993-94

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia New Delhi for the year 1993-94

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers, mentioned at (10) above

*[Placed in Library See No LT 7791/95]*

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1993-94 alongwith Audited Accounts

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Educational Planning and Administration, New Delhi for the year 1993-94

(13) Statement (Hindi and English versions) showing,

reasons for delay in laying the papers mentioned at (12) above.

*[Placed in Library See No. LT 7792/95]*

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1993-94.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 1993-94 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 1993-94.

- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

*[Placed in Library See No. LT 7793/95]*

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1987-88.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

*[Placed in Library See, No. LT 7794/95]*

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1988-89.
- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

*[Placed in Library See No. LT 7795/95]*

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1989-90.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1989-90.

- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

*[Placed in Library See No. LT 7796/95]*

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh for the year 1990-91.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1990-91 together with Audit Report thereon

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1990-91.

- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

*[Placed in Library See No. LT 7797/95]*

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1991-92 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1991-92.

- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

*[Placed in Library See No. LT 7798/95]*

- (26) (i) A copy of the Annual Report (Hindi and English

versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1992-93

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1992-93 together with Audit Report thereon
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 1992-93
- (27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above

*[Placed in Library See No LT 7799/95]*

13.05 hrs.

### MESSAGES FROM RAJYA SABHA

*[English]*

**Secretary General** Sir I have to report the following messages received from the Secretary General of Rajya Sabha

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to enclose a copy of the Delhi Rent Bill 1995 which has been passed by the Rajya Sabha at its sitting held on the 29th May, 1995"
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to enclose a copy of the Assam University (Amendment) Bill, 1995, which has been passed by the Rajya Sabha at its sitting held on the 29th May, 1995"

13.05 1/2 hrs

### BILLS AS PASSED BY RAJYA SABHA

**Secretary General** Sir I lay on the Table the Delhi Rent Bill, 1995 and the Assam University (Amendment) Bill, 1995, as passed by Rajya Sabha on the 29th May, 1995

13.06 hrs.

### MATTERS UNDER RULE 377

- (i) **Need To Provide Better Railway Facilities at Bilaspur, Madhya Pradesh.**

*[Translation]*

**Shri Khelan Ram Jangde (Bilaspur)** Mr Deputy

Speaker, Sir, the Bilaspur Railway Divisional office is the highest revenue earning Railway Division throughout the country, but adequate facilities are not available there. Provision of better facilities can lead to further increase in revenue. The Bilaspur railway platform is too small to receive the rail traffic and it should be expanded. The vending stalls out-side Bilaspur station should be shifted to some other suitable place. Usulapur Railway station, near Bilaspur station should be made a terminal point to reduce increasing pressure on Bilaspur station. The Delhi bound trains and those coming from Raipur on Katni line should be halted at Usulapur. It will be more convenient. Some difficulties are being faced in completing the third phase of converting the Bilaspur station into a model railway station. Two phases of it have already been completed. So talks should be held with concerned parties and they should be shifted to some other paces so that the work of third phase is also completed.

I will request the union Government to pay special attention all these points in public interest

*[English]*

- (ii) **Need to discontinue charging of Examination Fee from unemployed youth applying for jobs.**

**Shri Pawan Kumar Bansal (Chandigarh)** With high rate of unemployment and rising inflation, it often becomes difficult for the unemployed youth to afford the payment of fee prescribed for appearing in examinations, written or oral, for recruitment to any Government job. At times this results in deprivation of a chance to even apply for a job if the candidate belongs to a poor family. With the number of applicants for a job being disproportionately high in comparison to the number of vacancies, the levy of such a fee sometimes sounds wholly unreasonable and without rationale.

At a time when the State is not in a position to provide jobs to all the unemployed youth, it becomes imperative that at least no examination fee is charged from them. The recent decision of the Government to give concession to such candidates for railway travel is appreciable but much more needs to be done to arrest frustration amongst the youth.

I, therefore, urge upon the Government to immediately declare that no fee shall be charged for any test from job applicants.

- (ii) **Need to Sanction Adequate Funds for Early Completion of Kolayat and Gajner Lift Projects in Rajasthan.**

*[Translation]*

**Shri Manphool Singh (Bikaner)** Mr Deputy Speaker, Sir, the Indira Gandhi Canal passes through Bikaner district in Rajasthan. Kolayat and Gajner, two lift schemes on this canal were sanctioned by Rajasthan Government and sent